GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2579 ANSWERED ON:28.07.2014 FLYING ALLOWANCE Kateel Shri Nalin Kumar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India has been regularly paying Flying Allowance to its pilots;
- (b) if so, the details thereof and if not, the time since when they have not been paid the flying allowance along with the reasons therefor; and
- (c) the steps taken by Air India's Management to regularise salary payments to its staff including pilots?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

- (a) and (b): Yes, Madam. However, there is a delay of two months and the Flying Allowances for the month of April, 2014 have been paid on 30.06.2014.
- (c): Air India is making all efforts to pay regular salaries to its employees. Infact, Air India has taken a number of steps to improve its revenues. Some of the measures are as follows:
- (i) Rationalization of certain loss making routes
- (ii) induction of brand new aircrafts on several domestic & international routes to increase passengers appeal
- (iii) Phasing out of old fleet and consequential reduction in maintenance cost
- (iv) Freezing of employment in non-operational areas
- (v) Redeployment of staff to cut in-fructuous expenditure.

All these efforts lead to better realisation of operating revenue-which in turn, allows Air India to pay its employees salaries on time.